

आयकर अपीलीय अधिकरण, 'डी' न्यायपीठ, चेन्नई

IN THE INCOME TAX APPELLATE TRIBUNAL

'D' BENCH, CHENNAI

श्री एन.आर.एस. गणेशन, न्यायिक सदस्य एवं

श्री रमित कोचर, लेखा सदस्य केसमक्ष

BEFORE SHRI N.R.S. GANESAN, JUDICIAL MEMBER AND
SHRI RAMIT KOCHAR, ACCOUNTANT MEMBER

आयकर अपील सं./ITA No.1406/Chny/2018

निर्धारण वर्ष /Assessment Year : 2013-14

The Assistant Commissioner of
Income Tax,
Non-Corporate Circle -1(1),
Formerly known as
Business Circle -1,
Chennai - 600 034.

(अपीलार्थी/Appellant)

v. Shri Manmohan Gupta,
No.7A, Giri Road,
T. Nagar,
Chennai - 600 017.

PAN : AAUPM 1265 B

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से / Appellant by : Ms. R. Anitha, JCIT

प्रत्यर्थी की ओरसे / Respondent by : None

सुनवाई की तारीख/Date of Hearing : 11.11.2019

घोषणा की तारीख/Date of Pronouncement : 11.11.2019

आदेश /O R D E R

PER N.R.S. GANESAN, JUDICIAL MEMBER:

This appeal of the Revenue is directed against the order of the Commissioner of Income Tax (Appeals)-2, Chennai, dated 04.01.2018 and pertains to assessment year 2013-14.

2. On hearing the Ld. Departmental Representative, we find that the tax effect in this case is less than ₹50 lakhs. The CBDT in its Circular

No.17/2019 dated 08.08.2019 increased the monetary limit for filing appeal before this Tribunal and instructed its officers to withdraw all the appeals pending before the ITAT where the tax effect is less than ₹50 lakhs. This Tribunal is of the considered opinion that this Circular of CBDT is binding on the officers of the Department. Therefore, the Revenue cannot proceed further in this appeal. Accordingly, this appeal stands dismissed.

3. In the result, the appeal filed by the Revenue stands dismissed.

Order pronounced in the open court after conclusion of hearing on 11th November, 2019 at Chennai.

sd/-

(रमित कोचर)

(Ramit Kochar)

लेखा सदस्य/Accountant Member

चेन्नई/Chennai,

दिनांक/Dated, the 11th November, 2019.

Kri.

sd/-

(एन.आर.एस. गणेशन)

(N.R.S. Ganesan)

न्यायिक सदस्य/Judicial Member

आदेश की प्रतिलिपि अग्रेषित/Copy to:

1. अपीलार्थी/Appellant

2. प्रत्यर्थी/Respondent

3. आयकर आयुक्त (अपील)/CIT(A)-2, Chennai-34

4. Principal CIT, Chennai-1, Chennai

5. विभागीय प्रतिनिधि/DR

6. गार्ड फाईल/GF.